

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.290 OF 2020

PETITIONER :

RAJU NARAYANA SWAMY,
AGED 51 YEARS, S/O K.S. VENKITACHALAM IYER,
RESIDING AT R.G. 324,
ULLOOR GRAMAM, MEDICAL COLLEGE P.O.,
THIRUVANANTHAPURAM - 695011

BY ADV.MS. NIHARIKA HEMA RAJ

RESPONDENTS :

1. STATE OF KERALA REPRESENTED BY ITS CHIEF SECRETARY,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001
REPRESENTED BY GOVERNMENT PLEADER,
HIGH COURT OF KERALA
2. SHRI. TOM JOSE, CHIEF SECRETARY TO THE GOVERNMENT
OF KERALA, SECRETARIAT, THIRUVANANTHAPURAM - 695 001
3. UNION OF INDIA REPRESENTED BY ITS SECRETARY,
DEPARTMENT OF PERSONNEL AND TRAINING,
NEW DELHI - 110 001,
REPRESENTED BY ASSISTANT SOLICITOR GENERAL,
HIGH COURT OF KERALA

R1 BY SRI.K.P.HARISH, GOVERNMENT PLEADER

R2 BY

R3 BY SRI.P.VIJAYAKUMAR, ASGI

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

BECHU KURIAN THOMAS

W.P (C) TMP No.290 of 2020

Dated this the 05th day of May, 2020

ORDER

The learned Government Pleader to get instructions. Post on 12.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS :

- EXHIBIT.P1:- TRUE COPY OF THE REPATRIATION ORDER DATED 07.03.2019
- EXHIBIT.P2:- TRUE COPY OF THE ORDER OF THIS HON'BLE COURT DATED 15.03.2019 IN O.P. (CAT) NO. 85/2019
- EXHIBIT.P3:- TRUE COPY OF LETTER DATED 25.03.2019 SENT BY THE PETITIONER TO THE 1ST RESPONDENT
- EXHIBIT.P4:- TRUE COPY OF THE LETTER SENT BY THE PETITIONER TO THE 1ST RESPONDENT DATED 18.06.2019.
- EXHIBIT.P5:- TRUE COPY OF THE INTERIM ORDER OF THE HON'BLE HIGH COURT OF MADRAS DATED 30.08.2019 IN W.P. 26119 OF 2019 AND W.M.PS IN 25492 AND 25495 OF 2019
- EXHIBIT.P6:- TRUE COPY OF LETTER DATED 26.10.2019 SENT TO THE PETITIONER BY THE 1ST RESPONDENT
- EXHIBIT.P7:- TRUE COPY OF LETTER SENT BY THE PETITIONER TO THE 1ST RESPONDENT DATED 31.10.2019
- EXHIBIT.P8:- TRUE COPY OF THE LETTER DATED 08.01.2020 SENT TO THE PETITIONER BY THE 1ST RESPONDENT
- EXHIBIT.P9:- TRUE COPY OF LETTER DATED 22.01.2020 SENT BY THE PETITIONER TO THE 1ST RESPONDENT
- EXHIBIT.P10:- TRUE COPY OF THE WRIT MISCELLANEOUS PETITION DATED 31.01.2020 PENDING BEFORE THE HON'BLE HIGH COURT OF MADRAS
- EXHIBIT.P11:- TRUE COPY OF LETTER DATED 01.02.2020 SENT BY THE PETITIONER TO THE 1ST RESPONDENT
- EXHIBIT.P12:- TRUE COPY OF LETTER DATED 17.03.2020 SUBMITTED BY THE PETITIONER IN PERSON TO THE 1ST RESPONDENT

W.P(C) TMP. NO.290 OF 2020

4

EXHIBIT.P13:- TRUE COPY OF THE SHOW CAUSE NOTICE ISSUED TO
THE PETITIONER BY THE 1ST RESPONDENT DATED
09.04.2020

EXHIBIT.P 14:- TRUE COPY OF THE LETTER OF THE PETITIONER
DATED 22.04.2020

EXHIBIT.P15:- TRUE COPY OF THE LETTER OF THE PETITIONER
DATED 25.04.2020

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE